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Alleged submission of Report on West Bengal situation by Central Ministry for West Bengal Affairs

6947. SHRI KRISHNA HALDER: DR. SARADISH ROY:

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether the Union Minister incharge of West Bengal Affairs Shri Sidhartha Shankar Ray, submitted any report to Government about the West Bengal situation;
 - (b) if so, the main features thereof; and
 - (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No, Sir.

(b) and (c). Do not arise.

Development of Coffee Industry in Mysore State

6948. SHRI K. MALLANNA: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether there is any proposal under consideration of Government to develop the Coffee Industry in the Mysore State;
 - (b) if so, the main features thereof; and
- (c) whether any special fund has been earmarked for the purpose and, if so, how much?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). The Government of Mysore have under consideration a scheme for planting coffee in 2400 hectares of forest land for the rehabilitation of the repatriates from Ceylon.

(c) The question of allocation of funds could only be considered when a request from the State Government is received.

Espionage Activities in People's College Haldwani (U. P.)

6949. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to press reports appearing in the Blitz dated the 10th July, 1971 wherein it has been stated that the building of People's College at Haldwani, Nainital (Uttar Pradesh) is being used by the C. I. A. to espionage in India; and
- (b) if so, whether Government have taken or propose to take any action in this regard and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir. The allegation is without substance.

(b) Does not arise,

राष्ट्रपति भवन और राजभवनों पर राष्ट्रीय ध्वज फहराना

6950. श्रीहुकम चन्द कछवाय : श्रीमधुदण्डवते:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने राष्ट्रपित भवन और विभिन्न राजभवनों पर विशेष ध्वजों की फहराने की प्रथा समाप्त कर राष्ट्रीय ध्वज फहराने का निर्णय इस बीच कर लिया है; ग्रीर
- (ख) यदि हां, तो राष्ट्रपति भवन, राजभवनों और कारों पर विशेष ध्वज फहराने । की प्रथा कब समाप्त कर दी जायेगी ?

गृह मंत्रालय में उप-मंत्री (श्री मोहनसित)ः (क) जी हां, श्रीमात्।

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(ख) 15 अगस्त, 1971 से।